## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

Vs.

Edu Smart Service Pvt. Ltd.

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner/Applicant:

Mr. R.S. Randhawa, Adv.

Ms. Misha, Mr. Siddhant Kant, Advs.

For the Resolution Professional:

Mr. Rajeev Mehra, Sr. Adv.

Mr. Sumeesh Dhawan, Ms. Vatsala Kak, Advs.

ORDER

Order reserved

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

> (DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 V. Sethi